

> ITEM NO.104

COURT NO.7

SECTION IIA

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

Criminal Appeal

No(s). 1917/2008

INDRAVIJAY ALOK

Appellant(s)

VERSUS

STATE OF M.P.
(With office report)

Respondent(s)

Date : 26/08/2015 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE PRAFULLA C. PANT

For Appellant(s)

Mr. Rajendra Sahu,Adv.
Ms. Hema Sahu,Adv.
Mr. C. L. Sahu,Adv.

For Respondent(s)

Ms. Shreya Bhatnagar,Adv.
Ms. Bansuri Swaraj,Adv.
Mr. C. D. Singh,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned counsels for the parties.
Hearing concluded.
Judgment reserved.

(MADHU BALA)
COURT MASTER

(ASHA SONI)
COURT MASTER

Signature Not Verified

Digitally signed by
Madhu Bala
Date: 2015.08.26
17:15:00 IST
Reason: